

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 95 OF 2016

Dated: 20th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Jaiprakash Power Ventures Ltd.

....

Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory Commission &
Anr.**

....

Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.
Mr. Anand Shrivastava
Mr. Akshay Shandilya

Counsel for the Respondent(s)

:

Ms. Ritika Singhal for R-1
Mr. Alok Shankar for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **7-2-2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js